

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH, MUMBAI

Excise Appeal No. 85692 of 2021

[Arising out of Order-in-Appeal No. PUN-EXCUS-001-APP-290-291/2020-21 dated 16.02.2021 passed by the Commissioner of Central Tax (Appeals-I), Pune.]

M/s Multifilms Plastics Pvt. Ltd.

.....Appellant

VERSUS

**Commissioner of CGST &
Central Excise, Pune-I**

.....Respondent

APPEARANCE:

None for the Appellant

Shri Rajiv Ranjan, Assistant Commissioner, Authorised Representative for the Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

Date of Hearing: 30.03.2026

Date of Decision: 30.03.2026

The appeal is dismissed. For order, see order in Excise Appeal No. 85691 of 2021.

**(Dr. Suvendu Kumar Pati)
Member (Judicial)**

Prasad